

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Gas/Diesel Based Power Project

4241. SHRI MULLAPPALLY RAMACHANDRAN :
SHRI M. SELVARASU :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have proposed to set up some gas based diesel based power plants in the country, particularly in Kerala;

(b) if so, the details thereof, State-wise and location-wise;

(c) whether any survey has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the details of foreign funds if any, made available/offered for these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir. Government of India have not proposed to set up any gas based/diesel based (dual fuel) power plants.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

Oil Exploration

4242. SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI SANAT MEHTA :

Will the PRIME MINISTER be pleased to state :

(a) the number of exploration rounds for bidding were offered to private enterperneurs for oil exploration in the country during the last three years;

(b) the details of bids received fro each round and block an accepted by the Government in this regard; and

(c) the details of exploration being carried out of bids so accepted and production of crude oil obtained therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) A total of five rounds of bidding for exploration

blocks have been undertaken by the Government since January, 1993.

(b) The details are given below:

Round	No of bids received	No. of blocks for which bids received	No. of blocks for which contracts awarded.
Fifth	15	10	6
Sixth	20	12	5
Seventh	12	10	-
Eighth	33	19	-
Joint Venture	22	7	-
Exploration			

Bids received under Seventh, Eighth and Joint Venture Exploration rounds are under consideration of the Government.

(c) Contracts awarded for the blocks under Fifth & Sixth Exploration Rounds are yet to be finalised and signed.

[Translation]

Civic Amenities

4243. SHRI THAWAR CHAND GEHLOT : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received proposals during the years 1994-95 and 1995-96 from the State Government for providing flush facilities in public conveniences not having this facility and construction of night shelters in the urban areas under the night shelter scheme and if so, the details thereof, State-wise;

(b) whether the Government have received such proposals from the State of Madhya Pradesh also during the said period;

(c) if so, the action taken by the Government in respect of the said proposals till March 96;

(d) whether the Government propose to given early approval to the said proposals received from various States, including the State of Madhya Pradesh; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (e). Providing flush facilities in Public conveniences is not covered under any Centrally Sponsored Scheme. However, under the Night Shelter and Sanitation facilities for urban footpath dwellers, Government has sanctioned a total of 22 schemes during 1994-95 and 1995-96 in various States/UTs. Out of these 22 schemes, during 1994-95 and 1995-96 in various States/UTs. Out of these 22 schemes, 3 schemes are in, Madhya Pradesh. On completion, these schemes will provide 4740 beds,